

HIGH COURT OF UTTARAKHAND

NAINITAL

NOTIFICATION

No. 194 /UHC/VII-a-1/Stationery

Dated: May 26th, 2018

Pursuant to the Government Notification No. 408/XXXI(15)18/G/U00001(SA0)/2012-18 dated 02nd May, 2018, issued U/s 25 Negotiable Instrument Act. 1881 (Act of 26, 1881), 28/05/2018 (Monday) is hereby declared holiday in the Subordinate/Outlying Court Tharali (Distt. Chamoli), where the Bye-Elections are being held on 28/05/2018 (Monday).

By order of Hon'ble the Chief Justice


Sd/-
(Narendra Dutt)
Registrar General

No. 2235 /UHC/ Stationery

Dated: May 26th, 2018

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun
5. P.P.S./ Joint P.P.S. to Hon'ble the Chief Justice.
6. District Judge, Chamoli, Uttarakhand.
7. OIC/ NIC & System Analyst of the Court with the request to upload this in the official website of High Court of Uttarakhand.
8. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
9. Guard File.
10. Notice Board.


(Anuj Kumar Sangal)
Registrar (Infrastructure)